COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 92 of 2014

Dated: 19th July, 2016

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

DNH Power Distribution Co. Ltd. ... Appellant(s)

Versus

NTPC-SAIL Power Co. Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R-2
Ms. Ranjitha Ramachandran,
Ms. Poorva Saigal for R-1

ORDER

Ms. Swapna Seshadri, Learned Counsel for the Appellant, seeks some date for arguments. Some parts of the arguments have been made long back on behalf of the Appellant. Hence, fixed this matter afresh for arguments on ***13th Sept., 2016***.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

vt/kt